

STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF DECEMBER.

ANNEXURE-A

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	No. of cases pending (as on 01.12.2019) (3)	No. of new cases Instituted (from 01.12.2019 to 31.12.2019) (4)		No. of cases disposed(from 01.12.2019 to 31.12.2019) (6)			Total cases pending in the court (as on 31.12.2019) (5)	Average No. of days taken to decide the case (7)
				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER		
1	High Court of Karnataka	-	25	4	0	1	0	0	28	3Months 12 days
Subordinate Court of Karnataka State:										
1	BENGALURU CITY	LXXXII Addl.City Civil and Sesions Judge, Bengaluru City.	883	29	10	28	261	0	633	5 Years 3 Months 14 days
		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.	177	61	261	69	0	0	430	6 months 12 days
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	0	0	0	0	0	0	0	-
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	0	0	0	0	0	0	0	-
3	BELAGAVI	PRL. DISTRICT & SESSIONS JUDGE	2	1	1	0	0	0	4	-
4	BELLARI	Prl. District and Sessions Judge, Ballari.	0	0	0	0	0	0	0	-
		IV Addl. District and Sessions Judge, Ballari.	430	2	0	40	39	0	353	1 year 30 months 4 days

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				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER		
5	BENGALURU RURAL	I ADDL DISTRICT AND SESSIONS COURT, BENGALURU RURAL DISTRICT, BENGALURU	2	0	43	0	0	0	45	-
6	BIDAR	PRL. DIST. & SESSIONS COURT BIDAR	1	2	0	0	0	0	3	-
7	CHAMRAJNAGAR	PRL., DISTRICT & SESSIONS COURT, CHAMARAJANAGAR	0	0	1	0	0	0	1	-
8	CHIKKABALLAPUR	Prl. District and Sessions Court, Chikkaballapura	0	0	0	0	0	0	0	-
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	0	1	0	0	0	0	1	-
10	CHITRADURGA	Prl.District & Sessions Chitradurga	2	0	0	0	0	0	2	-
11	DAKSHINA KANNADA	I-Addl. District and Sessions Court, Dakshina Kannada, Mangaluru	0	4	0	0	0	0	4	-
	DAKSHINA KANNADA	IV-Addl. District and Sessions Court, Dakshina Kannada, Mangaluru	0	1	1	0	0	0	2	-

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				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER		
26	TUMAKURU	I Addl.District & Sessions Court, Tumakuru.	0	0	1	0	0	0	1	-
		II Addl.District & Sessions Court, Tumakuru.	0	0	1	0	0	0	1	-
		VI Addl.District & Sessions Court, Tumakuru.	0	0	1	0	0	0	1	-
27	UDUPI	Prl.District & Sessions Court, Udupi	1	0	0	0	0	0	1	-
28	U. K. KARWAR	Prl. District Court, UK, Karwar	0	11	0	0	0	0	11	-
29	VIJAYAPURA	I Addl.District & Sessions Court, Vijayapura.	0	0	0	0	0	0	0	-
		II Addl.District & Sessions Court, Vijayapura.	0	0	0	0	0	0	0	-
		III Addl.District & Sessions Court, Vijayapura.	0	1	0	0	0	0	1	-
		IV Addl.District & Sessions Court, Vijayapura.	0	0	0	0	0	0	0	-
30	YADGIR	District & Sessions court Yadgiri	0	1	0	0	0	0	1	-
TOTAL			1511	136	358	139	300	2	1564	1 year 6 months 28 days